

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 6877 of 2011**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner : Mr. A.K. Rashidi, Advocate  
For the Respondents : Mr. Rahul Saboo, SC-I  
For the University : Mr. Anoop Kr. Mehta, Advocate  
For the JPSC : Mr. A. Alam, Sr. Advocate  
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**13/ 10.09.2021** Heard through V.C.

2. At the request of learned counsel for the petitioner,  
put up this case on **01.10.2021**.

**(Deepak Roshan, J.)**

Pramanik/